

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 09th May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 33/2016(CZ) (M.A.No.362/16)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3 Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Original Application No. 55/2016(CZ)	Samaji Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv.	
FOR HEARING				
3.	Original Application No. 20/2015 (CZ) (M.A.No.817/15) (M.A.No.23/16) (M.A.No.191/16) (M.A.No.192/16) (M.A.No.204/16) (M.A.No.307/16)	Tribunal at its Own Motion (<i>Sand Panna, Minning</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
4.	Original Application No. 36/2016(CZ) (M.A.No.140/16) (M.A.No.226/16)	Sabji Futkar Vyapari Sangh & Ors. Vs. Union of India & 4 Ors.	Mr. M.V.Qureshi, Adv. Mr. Asad Ullah Khan, Adv. Mr. Sachin K. Verma, Adv Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv.	
5.	Original Application No. 18/2016(CZ) (M.A.No.363/16)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
6.	Original Application No. 19/2016(CZ)	Babulal Jajoo (<i>Industrial Water</i>) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv.	

7.	Original Application No. 37/2016(CZ) (M.A.No.202/16)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv.	
8.	Original Application No. 318/2014 (CZ) (M.A.No.630/15)	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 30/2016(THC)	Vishwas Saini Vs. State of Rajasthan & Ors.		
10.	Original Application No. 09/2015(CZ) (M.A.No.632/15) (M.A.No.633/15) (M.A.No.634/15)	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gyanendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma,Adv.	

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FOR HEARING				
11.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16) (M.A.No.390/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in